**MINUTES OF THE MEETING No. 29/14 dated 16.10.2013 (held on 18.10.2013) UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT**

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Shri O.P Sharma, Jt. Industrial Adviser, Deptt. of C&PC(Chem.Div), Shastri Bhavan, New Delhi

3. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.28 /14

for confirmation and confirmed and adopted the same without any change.

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| Case No M-155<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/s Chemocid Impex Pvt. Limited<br>F.No. 01/83/50/735/AM12/DES-IV<br>RLA No. 03/94/40/656/AM12<br>License No. 0310662542 dated 31.10.2011 |

Committee considered the case as per agenda and decided to defer the case for four weeks for re-examination of case by TA, C&PC (Chemicals). Re-listed for 13.11.2013.

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| Case No M-156<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/s Baroda Textile Effects Pvt. Limited, Baroda<br>F.No. 01/83/50/764/AM12/DES-IV/Pt.<br>RLA 34/24/040/202/AM12<br>Lic No. 3410032681 dated 22.12.2011 |

Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 13.11.2013.

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| Case No M-157<br>NC No.28/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Ajanta Offset & Packaging Ltd,<br>F.No.01/87/50/218/AM07/DES-IV<br>RLA F.No.05/24/040/82/AM07<br>Lic.No.0510183303 dated 25.05.2006 |

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 13.5.2013 issued by DIPP followed by reminder dated 11.10.2013. The case is re-listed for 13.11.2013.

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| Case No M-158<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Ajanta Offset & Packaging Ltd,<br>F.No.01/83/50/999/AM08/DES-IV<br>RLA F.No.05/24/040/395/AM07<br>Lic.No.0510207844 dated 21.08.2007 |

The Committee considered the case as per agenda and Committee noted that the application is incomplete due to lack of documents. D/L issued by DIPP on 11.10.2013. Re-listed for 13.11.2013.

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| Case No M-159<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Ajanta Offset & Packaging Ltd,<br>F.No.01/83/50/841/AM08/DES-IV<br>RLA F.No.05/24/040/228/AM08<br>Lic.No.0510206858 dated 27.07.2007 |

The Committee considered the case as per agenda and Committee noted that the application is incomplete due to lack of documents. D/L issued by DIPP on 11.10.2013. Re-listed for 13.11.2013.

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| Case No M-160<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Shital Inds. (P) Ltd,<br>F.No.01/83/50/642/AM13/DES-IV<br>RLA F.No.08/24/040/254/AM13<br>Lic.No.0810115889 dated 23.10.2012 |

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 13.11.2013.

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| Case No M-161<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Shital Inds. (P) Ltd,<br>F.No.01/83/507792/AM13/DES-IV<br>RLA F.No.08/24/040/294/AM13<br>Lic.No.0810116620 dated 4.12.2012 |

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 13.11.2013.

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| Case No M-162<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Shital Inds. (P) Ltd,<br>F.No.01/83/50/519/AM13/DES-IV<br>RLA F.No.05/24/040/175/AM13<br>Lic.No.0810114604 dated 28.08.2012 |

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 13.11.2013.

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| Case No M-163<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/ s Banco Products (I) Ltd,<br>F.No.01/83/50/8/AM09/DES-IV<br>RLA F.No.34/21/040/63/AM05<br>Lic.No.3410011281 dated 23.08.2004 |

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.9.2013 issued by DIPP. Re-listed for 13.11.2013.

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| Case No M-164<br>NC No.29/14<br>Dated 16.10.13 (held on 18.10.2013) | M/s Reliance Inds. Ltd,<br>F.No. 01/83/50/607/AM10/DES-IV/Pt.<br>RLA 03/95/040/218/AM10<br>Lic No. 0310532082 dated 4.08.2009 |

Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 13.11.2013.

**Office of Directorate General of Foreign Trade**
**New Delhi -0**

**Para 4.7 Decision(DRAFT)**

**MEETING NUMBER** : 29/83-ALC1/2013 **MEETING DATE** : 16.10.2013

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| 1 | **Case No.:3/21/83-ALC1/2013** | Party Name:FICUS PAX PVT. LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00289/AM14/ | RLA File :07/24/040/00252/AM11/ | Lic.No/Date:0710074617 05.10.2010 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 14.10.2013 issued by DIPP. The case is re-listed for 13.11.2013. | | | |
| 2 | **Case No.:20/21/83-ALC1/2013** | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00316/AM14/ | RLA File :03/95/040/00870/AM11/ | Lic.No/Date:0310613648 01.02.2011 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 11.9.2013. The case is re-listed for 13.11.2013. | | | |
| 3 | **Case No.:15/1/83-ALC1/2012** | Party Name:INDIAN TECHNOMAC CO.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00973/AM12/ | RLA File :05/23/040/00459/AM12/ | Lic.No/Date:0510318043 16.02.2012 | Defer Date:13.11.2013 |
| | **Decision :**Ministry of Mines had written to Department of Atomic Energy, on 27.05.2013. However, Department of Atomic Energy had written back to Mines informing that the items are not covered under ''prescribed substance'' under the Atomic Energy Act, 1962 and they have no comments to offer. E-mail issued to M/o Mines on 1/8/2013. The case is re-listed for 13.11.2013. | | | |
| 4 | **Case No.:20/8/83-ALC1/2012** | Party Name:PUNE METAGRAPH | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00157/AM13/ | RLA File :31/83/040/00257/AM12/ | Lic.No/Date:3110054198 11.05.2012 | Defer Date:13.11.2013 |
| | **Decision :**Email reminder to Addl. DGFT, CLA, issued on 8.7.2013 by DDG(DES-IV) for hard copy of application. Another reminder issued on 26.9.2013 for Hard Copy. Re-listed for 13.11.2013. | | | |
| 5 | **Case No.:1/13/83-ALC1/2013** | Party Name:SHYAM CHEMICALS PRIVATE LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00163/AM14/ | RLA File :03/95/040/00054/AM13/ | Lic.No/Date:0310694693 15.05.2012 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide E-mail dated 24.7.2013 issued by DDG (DES-IV). Reminder issued on 6.9.2013. The case is re-listed for 13.11.2013 | | | |
| 6 | **Case No.:2/33/83-ALC1/2012** | Party Name:FUTURA CERAMICS PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00619/AM13/ | RLA File :34/24/040/00123/AM13/ | Lic.No/Date:3410035408 01.11.2012 | Defer Date:13.11.2013 |
| | **Decision :**Email reminder to Addl. DGFT (Chennai) to be sent for hard copy of application issued by DDG (DES-IV). Another reminder issued on 26.9.2013 for Hard copy. Re-listed for 13.11.2013. | | | |
| 7 | **Case No.:40/47/83-ALC1/2012** | Party Name:HYDERABAD CHEMICALS LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00874/AM13/ | RLA File :09/24/040/00387/AM13/ | Lic.No/Date:0910054301 09.11.2012 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed on 13.11.2013. | | | |
| 8 | **Case No.:26/5/83-ALC1/2013** | Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00044/AM14/ | RLA File :31/83/040/00128/AM13/ | Lic.No/Date:3110056284 20.11.2012 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed on 13.11.2013. | | | |
| 9 | **Case No.:13/40/83-ALC1/2012** | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00750/AM13/ | RLA File :03/95/040/00521/AM13/ | Lic.No/Date:0310715358 21.11.2012 | Defer Date:13.11.2013 |
| | **Decision :**Email for Central Excise Data issued on 12.07.2013. Reminder to be sent to firm to furnish data within 15 days. Re-listed for 13.11.2013. | | | |
| 10 | **Case No.:1/37/83-ALC1/2012** | Party Name:KWALITY PHARMACEUTICALS PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case withdrawn** |
| | HQ File :01/83/050/00696/AM13/ | RLA File :12/24/040/00003/AM13/ | Lic.No/Date:1210008419 29.11.2012 | Defer Date: |
| | **Decision :**Committee considered the case as per Agenda and noted that the firm vide its letter dated 29.07.2013 addressed to TA, DIPP, has withdrawn the application. Hence, Committee decided to withdraw the case from Agenda. | | | |
| 11 | **Case No.:93/5/83-ALC1/2013** | Party Name:RUBAMIN LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00101/AM14/ | RLA File :34/24/040/00200/AM13/ | Lic.No/Date:3410035585 30.11.2012 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. Central Excise Data handed over to TA, C&PC(Chem Div) in the meeting on 26.8.2013. Comments awaited. Re-listed on 13.11.2013. | | | |
| 12 | **Case No.:87/5/83-ALC1/2013** | Party Name:ADARSHA SPECIALITY CHEMICALS PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00095/AM14/ | RLA File :07/24/040/00249/AM13/ | Lic.No/Date:0710092280 05.12.2012 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 6.9.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 13.11.2013. | | | |
| 13 | **Case No.:25/47/83-ALC1/2012** | Party Name:KANDLA ENERGY AND CHEMICALS LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00859/AM13/ | RLA File :05/23/040/00409/AM13/ | Lic.No/Date:0510342817 09.01.2013 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 13.11.2013. | | | |
| 14 | **Case No.:35/5/83-ALC1/2013** | Party Name:GALAXY SURFACTANTS LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00043/AM14/ | RLA File :03/94/040/00909/AM13/ | Lic.No/Date:0310721738 22.01.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 15 | **Case No.:25/5/83-ALC1/2013** | Party Name:KIM CHEMICALS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00033/AM14/ | RLA File :03/94/040/00901/AM13/ | Lic.No/Date:0310722017 24.01.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 16 | **Case No.:8/5/83-ALC1/2013** | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00016/AM14/ | RLA File :03/94/040/00923/AM13/ | Lic.No/Date:0310722999 05.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 2.9.2013. The case is re-listed for 13.11.2013. | | | |
| 17 | **Case No.:11/5/83-ALC1/2013** | Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Approved** |
| | HQ File :01/83/050/00019/AM14/ | RLA File :03/94/040/00921/AM13/ | Lic.No/Date:0310722988 05.02.2013 | Defer Date: |
| | **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.15022/15/2013-Chem-II dated 3.10.2013, the Committee decided to approve the case as under :- | | | |

| Export Item | Qty. | Import Item | Qty. |
|---|---|---|---|
| Fluazinam Technical Min 98% | 1 Kg | 1. 2,4-Dichloro-3,5 Dinitrobenzotrifluoride | 1.010 Kg |
| | | 2. 2-Amino-3-Chloro-5-Trifluoromethyl Pyridine | 0.647 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 18 | **Case No.:7/5/83-ALC1/2013** | Party Name:BANKIM PLAST PVT LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00015/AM14/ | RLA File :03/94/040/00946/AM13/ | Lic.No/Date:0310723232 07.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 2.9.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 19 | **Case No.:5/5/83-ALC1/2013** | Party Name:SYNGENTA INDIA LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00013/AM14/ | RLA File :31/83/040/00163/AM13/ | Lic.No/Date:3110057093 12.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 2.8.2013. The case is re-listed for 13.11.2013. | | | |
| 20 | **Case No.:18/5/83-ALC1/2013** | Party Name:ROHA DYE CHEM PVT LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00026/AM14/ | RLA File :03/95/040/00821/AM13/ | Lic.No/Date:0310723987 13.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 21 | **Case No.:21/5/83-ALC1/2013** | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00029/AM14/ | RLA File :03/94/040/00960/AM13/ | Lic.No/Date:0310723864 13.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L dated 6.8.2013. The Committee decided to defer consideration of the case for four weeks. Re-listed for 13.11.2013. | | | |
| 22 | **Case No.:46/5/83-ALC1/2013** | Party Name:PARAS POLYCOAT LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00054/AM14/ | RLA File :05/24/040/00430/AM13/ | Lic.No/Date:0510346246 15.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide E-mail dated 14.6.2013. The case is re-listed for 13.11.2013 | | | |
| 23 | **Case No.:61/5/83-ALC1/2013** | Party Name:ARIES DYE CHEM INDUSTRIES, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00069/AM14/ | RLA File :08/24/040/00400/AM13/ | Lic.No/Date:0810118473 18.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. TA (C&PC) Chemicals to issue D/L for central excise data. Reminder issued by this office on 6.9.2013. The case is re-listed for 13.11.2013. | | | |
| 24 | **Case No.:62/5/83-ALC1/2013** | Party Name:SRIRAM COMPOUNDS PVT. LTD . | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00070/AM14/ | RLA File :05/24/040/00419/AM13/ | Lic.No/Date:0510346349 18.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 23.7.2013 issued by DIPP. 2nd D/L issued by DIPP on 6.8.2013. The case is re-listed for 13.11.2013. | | | |
| 25 | **Case No.:13/5/83-ALC1/2013** | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00021/AM14/ | RLA File :03/95/040/00348/AM13/ | Lic.No/Date:0310724589 19.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 26 | **Case No.:80/5/83-ALC1/2013** | Party Name:KANDLA ENERGY AND CHEMICALS LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00088/AM14/ | RLA File :05/23/040/00477/AM13/ | Lic.No/Date:0510346443 19.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 3.9.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 13.11.2013. | | | |
| 27 | **Case No.:4/5/83-ALC1/2013** | Party Name:GARGI HUTTENES ALBERTUS PVT. LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00012/AM14/ | RLA File :03/94/040/00250/AM13/ | Lic.No/Date:0310724978 20.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard Copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 28 | **Case No.:59/5/83-ALC1/2013** | Party Name:ARIES DYE CHEM INDUSTRIES, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00067/AM14/ | RLA File :08/24/040/00402/AM13/ | Lic.No/Date:0810118630 20.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 29 | **Case No.:72/5/83-ALC1/2013** | Party Name:ARIES DYE CHEM INDUSTRIES, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00080/AM14/ | RLA File :08/24/040/00399/AM13/ | Lic.No/Date:0810118629 20.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 30 | **Case No.:73/5/83-ALC1/2013** | Party Name:COLORANT LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00081/AM14/ | RLA File :08/24/040/00410/AM13/ | Lic.No/Date:0810118579 20.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard Copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 31 | **Case No.:78/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00086/AM14/ | RLA File :08/24/040/00397/AM13/ | Lic.No/Date:0810118720 21.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 32 | **Case No.:79/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00087/AM14/ | RLA File :08/24/040/00403/AM13/ | Lic.No/Date:0810118721 21.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 33 | **Case No.:15/5/83-ALC1/2013** | Party Name:SABERO ORGANICS GUJARAT LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00023/AM14/ | RLA File :03/95/040/00879/AM13/ | Lic.No/Date:0310725421 22.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |

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| 34 | **Case No.:68/5/83-ALC1/2013** | Party Name:HANJIN CHEMICAL INDIA PVT LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Approved** |
| | HQ File :01/83/050/00076/AM14/ | RLA File :05/23/040/00494/AM13/ | Lic.No/Date:0510347198 22.02.2013 | Defer Date: |

**Decision :** The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/177/2013-TSW dated 18.10.2013, Committee decided to approve the case as under :-

**Export Item No.1** : Paint PC + GF Primer (Z) KS (consisting of Solid Resin 11.37%+-2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 1. | Resin, PC + GF Primer (Z) | 0.503 |
| 2. | Resin, Silveruse Clear# 4000 | 0.203 |
| 3. | M.I.B.K. (Methyl Isobutyl Ketone) | 0.213 |
| 4. | D.A.A. (Solvent, Diacetone Alcohol) | 0.091 |

**Export Item No.2** : Paint, Prana VM base 150-7 (KS-3) (consisting of Solid Resin 41.39% ± 2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 5. | Prana VM Base 150-7 (KS-2) (Resin Base Coat Solid resin 37+/-2%) | 0.954 |
| 6. | US – 100 (Resin Solid resin 100+/-2%) | 0.020 |
| 7. | UR-29, (Resin Solid resin 100+/-2%) | 0.041 |

**Export Item No.3** : Paint, Prana VM Mid Primer (YD) (consisting of Solid Resin 9.043% +- 2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 3. | M.I.B.K. (Solvent, Methyl Isobutyl Ketone) | 0.010 |
| 8. | Resin, Prana VM Primer (Y-D) | 1.005 |

**Export Item No.4** : Paint, Uvilon Clear 7600 (KS-2) (consisting of Solid Resin 48.26% +- 2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 3. | M.I.B.K. (Solvent, Methyl Isobutyl Ketone) | 0.086 |
| 7. | UR-29, (Solid Resin 100%) | 0.041 |
| 9. | Uvilon Clear 7600 (KS 2) (Solid Resin 50%+/-2%) | 0.883 |
| 10. | BYK-306 (Additives) | 0.005 |

**Export Item No.5** : Paint Prana SN 2100 M (consisting of Solid Resin 21.28%+ -2% and Pigment 0.029%+-0.5%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 11. | Prana VM Mid Clear # 60-1 (Solid Resin 21%+/-2%) | 1.012 |
| 12. | E-09038 (Colorant, solid Resin 10%+/-1% pigment 12.5%+/-0.5%) | 0.001 |
| 13. | E-09034 (Colorant, Solid Resin 10%+/-1% Pigment 10%+/-0.5%) | 0.001 |
| 14. | E-09032 (Colorant, Solid Resin 10%+/-1% Pigment 10.5%+/-0.5%) | 0.001 |

**Export Item No.6** : Paint, Prana SPVD A-08210 (consisting of Solid Resin 21.28% +- 2% and Pigment 0.03% + - 0.5%))

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 11. | Prana VM Mid Clear # 60-1 (solid resin 21%+/-2%) | 1.012 |
| 12. | E-09038 (Colorant, Solid Resin 10%+/-1% Pigment 12.5%+/-0.5%) | 0.001 |
| 13. | E-09034 (Colorant, Solid Resin 10%+/-1% Pigment 10%+/-0.5%) | 0.001 |
| 15. | E-07127 (Colorant, Solid pigment content 10%+/-0.5%) | 0.001 |

**Export Item No.7** : Paint, Prana SN PVD K-11105 (consisting of Solid Resin 20.16% ± 2% and Pigment 0.50% + - 0.5%))

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 3. | M.I.B.K (Solvent, Methyl Isobutyl Ketone) | 0.010 |
| 11. | Prana VM Mid Clear # 60-1 (Solid Resin 21%+/-2%) | 0.955 |
| 14. | E-09032 (Colorant, Solid Resin 10%+/-1% Pigment 10.5%+/-0.5%) | 0.010 |
| 15. | E-07127 (Colorant, Solid Pigment content 10%+/-0.5%) | 0.009 |
| 16. | Colorant, E-07117 (Colorant, solid pigment content 10%+/-0.5%)) | 0.030 |

**Export Item No.8** : Paint, VM Uvilon Matt 1600-3 (consisting of Solid Resin 34.15%+-2% and Pigment 3.4%+-0.5%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 18. | HUR-1603 (Solid Resin 52%+/-2%) | 0.657 |
| 19. | HM-20W (Additives) | 0.340 |
| 20. | N.B.A. Solvent, N-Butyl Acetate) | 0.018 |

**Export Item No.9** : Paint, Uvilon Clear 7600 (KS-2) (consisting of Solid Resin 48.26% ± 2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 18. | HUR-1603 (Solid Resin 52%+/-2%) | 0.650 |
| 21. | HUR-1604 (Solid Resin 40+/-2%) | 0.340 |
| 22. | PS-0818 (Solid Resin 50+/-2%) | 0.025 |

**Export Item No.10** : Paint, Uvilon 7950-1 (SW) Clear (consisting of Solid Resin 57.8%+-2%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 23. | Additives, UA-07 T.C. | 0.01726 |
| 24. | Resin, US - 100 | 0.11165 |
| 25. | Resin, US-107 | 0.08120 |
| 26. | Resin, US-113 | 0.03045 |
| 27. | Resin, UR-254 | 0.1015 |
| 28. | Resin, UR-292 | 0.2436 |
| 29. | Additives, 10% BYK-310 (XL) | 0.01015 |
| 30. | Solvent Toluene | 0.15225 |
| 31. | Solvent Xylene | 0.15225 |
| 3 | Solvent M.I.B.K. | 0.05684 |
| 20. | Solvent N.B.A | 0.05786 |

**Export Item No.11** : Paint, Prana SPVD A-08208 (consisting of Solid Resin 20.67%+-2% and Pigment 0.82%+-0.5%)

**Quantity** : 1 Kg

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended (in Kg) |
|---|---|---|
| 11. | Prana VM Mid Clear # 60-1(Solid Resin 21%+/-2%) | 0.9300 |
| 32. | SAP-720 (Colorant, solid resin 20%+/-1% pigment 10.5%+/-0.5%)) | 0.0069 |
| 33. | SAP-280 (Colorant, solid resin 20%+/-1% pigment 10.5%+/-0.5%)) | 0.0344 |
| 34. | SAP-690 (Colorant, solid resin 20%+/-1% pigment 8%+/-0.5%)) | 0.02537 |
| 35. | SCP-1759 (Colorant, solid resin 10%+/-1% pigment 10.5%+/-0.5%)) | 0.01837 |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 35 | **Case No.:2/49/83-ALC1/2012** | Party Name:SOLAR CHEMFERTS PVT LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00903/AM13/ | RLA File :03/95/040/00863/AM13/ | Lic.No/Date:0310725619 25.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 18.4.2013 issued by Deptt. of C&PC(Chem.Div). Reminder dated 1.8.2013 issued by this office. Re-listed for 13.11.2013. | | | |

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| 36 | **Case No.:82/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00090/AM14/ | RLA File :08/24/040/00412/AM13/ | Lic.No/Date:0810118793 25.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 37 | **Case No.:60/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00068/AM14/ | RLA File :08/24/040/00411/AM13/ | Lic.No/Date:0810118792 25.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 38 | **Case No.:74/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00082/AM14/ | RLA File :08/24/040/00415/AM13/ | Lic.No/Date:0810118794 25.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 39 | **Case No.:51/5/83-ALC1/2013** | Party Name:ASIATIC INDUSTRIES | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00059/AM14/ | RLA File :08/24/040/00404/AM13/ | Lic.No/Date:0810118866 27.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 13.11.2013. | | | |

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| 40 | **Case No.:92/5/83-ALC1/2013** | Party Name:RUBAMIN LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00100/AM14/ | RLA File :34/24/040/00255/AM13/ | Lic.No/Date:3410036283 27.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 13.11.2013. | | | |

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| 41 | **Case No.:5/17/83-ALC1/2013** | Party Name:INDIA GLYCOLS LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00178/AM14/ | RLA File :05/23/040/00482/AM13/ | Lic.No/Date:0510347601 27.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |

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| 42 | **Case No.:28/5/83-ALC1/2013** | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00036/AM14/ | RLA File :03/94/040/01014/AM13/ | Lic.No/Date:0310726108 28.02.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 26.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |

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| 43 | **Case No.:76/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00084/AM14/ | RLA File :08/24/040/00420/AM13/ | Lic.No/Date:0810118908 28.02.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 5.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 44 | **Case No.:47/5/83-ALC1/2013** | Party Name:B & A PACKAGING INDIA LIMITED, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Approved** |
| | HQ File :01/83/050/00055/AM14/ | RLA File :02/24/040/00185/AM13/ | Lic.No/Date:0210187041 01.03.2013 | Defer Date: |

**Decision :** The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 14.10.2013, Committee decided to approve the case as under :-

**Export Item No.** : Full Size Paper Sacks (Bags)

**Quantity** : As applied for

**Import Item**

| S.No. | Item sought to be imported Duty Free | Quantity recommended |
|---|---|---|
| 1. | Relevant Semi Extensible Sack Kraft paper 70 GSM | 1.04 Kg/Kg content in export product |
| 2. | Relevant Aluminium Foil 19 GSM | 1.04 Kg/Kg content in export product |
| 3. | Relevant LDPE 20 GSM | 1.01 Kg/Kg content in export product |
| 4. | Relevant Natural Sack Kraft paper 75-80 GSM | 1.04 Kg/Kg content in export product |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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| 45 | **Case No.:44/5/83-ALC1/2013** | Party Name:TASKAR CHEMICALS PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00052/AM14/ | RLA File :03/95/040/00954/AM13/ | Lic.No/Date:0310726621 04.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |

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| 46 | **Case No.:52/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00060/AM14/ | RLA File :08/24/040/00422/AM13/ | Lic.No/Date:0810119017 05.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 47 | **Case No.:24/5/83-ALC1/2013** | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00032/AM14/ | RLA File :03/95/040/00825/AM13/ | Lic.No/Date:0310727321 07.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 5.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 48 | **Case No.:27/5/83-ALC1/2013** | Party Name:DUJODWALA PRODUCTS LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00035/AM14/ | RLA File :03/94/040/01120/AM11/ | Lic.No/Date:0310727328 07.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 2.8.2013 issued by Deptt. of C&PC(Chem.Div). Re-listed for 13.11.2013. | | | |

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| 49 | **Case No.:33/5/83-ALC1/2013** | Party Name:PANAMA PETROCHEM LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00041/AM14/ | RLA File :03/95/040/00901/AM13/ | Lic.No/Date:0310727299 07.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 10.7.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |

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| 50 | **Case No.:37/5/83-ALC1/2013** | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00045/AM14/ | RLA File :03/95/040/00844/AM13/ | Lic.No/Date:0310727317 07.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 51 | **Case No.:41/5/83-ALC1/2013** | Party Name:REX TONE INDUSTRIES LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00049/AM14/ | RLA File :03/95/040/00984/AM13/ | Lic.No/Date:0310727419 08.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 30.7.2013 issued by DIPP. Reminder dated 6.9.2013 issued by this office. The case is re-listed for 13.11.2013. | | | |

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| 52 | **Case No.:70/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00078/AM14/ | RLA File :08/24/040/00427/AM13/ | Lic.No/Date:0810119168 08.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated on 1/8/2013 reminder email dated on 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 53 | **Case No.:93/17/83-ALC1/2013** | Party Name:JELL PHARMACEUTICALS PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00266/AM14/ | RLA File :03/94/040/00989/AM13/ | Lic.No/Date:0310727701 11.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail issued on 3.10.2013 for want of hard copy. The case is re-listed for 13.11.2013 | | | |

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| 54 | **Case No.:31/5/83-ALC1/2013** | Party Name:GRAUER & WEIL (INDIA) LIMITED, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00039/AM14/ | RLA File :03/94/040/00977/AM13/ | Lic.No/Date:0310727830 12.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |

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| 55 | **Case No.:42/5/83-ALC1/2013** | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00050/AM14/ | RLA File :03/95/040/00974/AM13/ | Lic.No/Date:0310727826 12.03.2013 | Defer Date:13.11.2013 |

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| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 56 | **Case No.:50/5/83-ALC1/2013** | Party Name:ARHAM PETROCHEM PVT.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00058/AM14/ | RLA File :08/24/040/00435/AM13/ | Lic.No/Date:0810119294 12.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 8.7.2013 issued by Deptt. of C&PC(PC Div). Reminder dated 3.10.2013 issued by this office . The case is re-listed for 13.11.2013. | | | |
| 57 | **Case No.:56/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00064/AM14/ | RLA File :08/24/040/00429/AM13/ | Lic.No/Date:0810119298 12.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 58 | **Case No.:58/5/83-ALC1/2013** | Party Name:JAY CHEMICAL INDUSTRIES LTD., | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00066/AM14/ | RLA File :08/24/040/00431/AM13/ | Lic.No/Date:0810119297 12.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 59 | **Case No.:43/5/83-ALC1/2013** | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00051/AM14/ | RLA File :03/95/040/00674/AM13/ | Lic.No/Date:0310727964 13.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 60 | **Case No.:32/5/83-ALC1/2013** | Party Name:GRAUER & WEIL (INDIA) LIMITED, | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00040/AM14/ | RLA File :03/94/040/01057/AM13/ | Lic.No/Date:0310728283 15.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The case is re-listed for 13.11.2013. | | | |
| 61 | **Case No.:28/21/83-ALC1/2013** | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00314/AM14/ | RLA File :03/95/040/00675/AM13/ | Lic.No/Date:0310728485 18.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 62 | **Case No.:29/21/83-ALC1/2013** | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00315/AM14/ | RLA File :03/95/040/01021/AM13/ | Lic.No/Date:0310728821 20.03.2013 | Defer Date:13.11.2013 |
| | **Decision :** The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 13.11.2013. | | | |
| 63 | **Case No.:86/17/83-ALC1/2013** | Party Name:CALIBRE CHEMICALS PVT.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00259/AM14/ | RLA File :03/94/040/00301/AM13/ | Lic.No/Date:0310729492 25.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 64 | **Case No.:85/5/83-ALC1/2013** | Party Name:RISHI CHEMICAL WORKS PVT LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00093/AM14/ | RLA File :02/24/040/00206/AM13/ | Lic.No/Date:0210188050 26.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 29.7.2013. The case is re-listed for 13.11.2013. | | | |
| 65 | **Case No.:29/17/83-ALC1/2013** | Party Name:ITC LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00202/AM14/ | RLA File :09/24/040/00524/AM13/ | Lic.No/Date:0910055573 27.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued. The case is re-listed for 13.11.2013 | | | |
| 66 | **Case No.:30/17/83-ALC1/2013** | Party Name:ITC LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00203/AM14/ | RLA File :09/24/040/00522/AM13/ | Lic.No/Date:0910055576 27.03.2013 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from DIPP. Re-listed for 13.11.2013. | | | |
| 67 | **Case No.:3/17/83-ALC1/2013** | Party Name:SATYAM POLY PLAST | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00176/AM14/ | RLA File :13/24/040/00054/AM13/ | Lic.No/Date:1310042625 01.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 19.9.2013. The case is re-listed for 13.11.2013. | | | |
| 68 | **Case No.:97/17/83-ALC1/2013** | Party Name:PANAMA PETROCHEM LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Approved** |
| | HQ File :01/83/050/00270/AM14/ | RLA File :03/95/040/00982/AM13/ | Lic.No/Date:0310729961 01.04.2013 | Defer Date: |
| | **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No.46011/41/2010-PC-II dated 11.10.2013, the Committee decided to approve the case as under :- | | | |

| Export Item | Qty. | Import Item | Qty. |
|---|---|---|---|
| Panoil TS/SH 150 (Spindle Oil) | 1 Kg | Base Oil | 1.01 Kg |

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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|---|---|---|---|---|
| 69 | **Case No.:8/17/83-ALC1/2013** | Party Name:SHIV SHAKTI TIMBER INDUSTRIES | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00181/AM14/ | RLA File :09/24/040/00612/AM13/ | Lic.No/Date:0910055650 02.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 18.9.2013 issued by DIPP. Reply awaited from firm. The case is re-listed for 13.11.2013. | | | |
| 70 | **Case No.:71/5/83-ALC1/2013** | Party Name:FUSO GLASS INDIA PVT.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00079/AM14/ | RLA File :04/24/040/00148/AM13/ | Lic.No/Date:0410144670 03.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**D/L dated 18.9.2013 issued by DIPP. Reply awaited from firm. The case is re-listed for 13.11.2013. | | | |
| 71 | **Case No.:79/17/83-ALC1/2013** | Party Name:K.V.FIRE CHEMICALS (I)PVT.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00252/AM14/ | RLA File :03/94/040/00983/AM13/ | Lic.No/Date:0310730612 05.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 27.8.2013. The case is re-listed for 13.11.2013. | | | |
| 72 | **Case No.:80/17/83-ALC1/2013** | Party Name:BANKIM PLAST PVT.LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00253/AM14/ | RLA File :03/94/040/01137/AM13/ | Lic.No/Date:0310731053 10.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 23.8.2013. The case is re-listed for 13.11.2013. | | | |
| 73 | **Case No.:4/17/83-ALC1/2013** | Party Name:RUSHABH INVESTMENT PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00177/AM14/ | RLA File :31/83/040/00006/AM14/ | Lic.No/Date:3110057928 15.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 13.11.2013. | | | |
| 74 | **Case No.:6/17/83-ALC1/2013** | Party Name:RUSHABH INVESTMENT PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00179/AM14/ | RLA File :31/83/040/00007/AM14/ | Lic.No/Date:3110057931 16.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 13.11.2013. | | | |
| 75 | **Case No.:7/17/83-ALC1/2013** | Party Name:SYNGENTA INDIA LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00180/AM14/ | RLA File :31/83/040/00202/AM13/ | Lic.No/Date:3110057932 16.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 13.11.2013. | | | |
| 76 | **Case No.:37/17/83-ALC1/2013** | Party Name:NAGARJUNA AGRICHEM LTD | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00210/AM14/ | RLA File :09/24/040/00003/AM14/ | Lic.No/Date:0910055775 17.04.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(Chem.Div) on 21.8.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 77 | **Case No.:72/17/83-ALC1/2013** | Party Name:BEE CHEMS | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00245/AM14/ | RLA File :06/24/040/00006/AM14/ | Lic.No/Date:0610031939 10.05.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 6.9.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 78 | **Case No.:73/17/83-ALC1/2013** | Party Name:BEE CHEMS | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00246/AM14/ | RLA File :06/24/040/00005/AM14/ | Lic.No/Date:0610031938 10.05.2013 | Defer Date:13.11.2013 |
| | **Decision :**Hard copy sent to Deptt. of C&PC(PC.Div) on 6.9.2013. Comments awaited. The case is re-listed for 13.11.2013. | | | |
| 79 | **Case No.:67/26/83-ALC1/2013** | Party Name:GREENPLY INDUSTRIES LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00390/AM14/ | RLA File :02/24/040/00057/AM14/ | Lic.No/Date:0210192629 02.08.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 24.9.2013. The case is re-listed for 13.11.2013. | | | |
| 80 | **Case No.:1/25/83-ALC1/2013** | Party Name:SMI COATED PRODUCTS PVT. LTD. | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00322/AM14/ | RLA File :03/95/040/00393/AM14/ | Lic.No/Date:0310748369 04.09.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 13.11.2013. | | | |
| 81 | **Case No.:2/25/83-ALC1/2013** | Party Name:UNIVERSAL OLEORESINS | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Approved** |
| | HQ File :01/83/050/00323/AM14/ | RLA File :10/24/040/00013/AM14/ | Lic.No/Date:1010054747 12.09.2013 | Defer Date: |
| | **Decision :**The Committee considered the case as per agenda and decided that the case may be considered by RLA, Cochin, in terms of Policy Circular No.05 (RE-2013)/2009-2014 dated 14.8.2013, and, consequently, withdraw the case from online agenda. | | | |
| 82 | **Case No.:1/29/83-ALC1/2013** | Party Name:MODERN INSECTICIDES LIMITED | Meet No/Date:29/83-ALC1/2013 16.10.2013 | **Status:Case Deferred** |
| | HQ File :01/83/050/00462/AM14/ | RLA File :30/24/040/00054/AM14/ | Lic.No/Date:3010097384 08.10.2013 | Defer Date:13.11.2013 |
| | **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 13.11.2013 | | | |

Date:30.10.2013
Place:New Delhi

Daya Shankar
Dy.Director General of Foreign Trade

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